

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**C.P.(CAA)/103(MB)2024**

**IN**

**C.A.(CAA)/66(MB)2024**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: JBCG ADVISORY SERVICES PRIVATE  
LIMITED

Section 230-232 of the Companies Act, 2013

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**ORDER**

1. Mr. Ashish O Lalpuria, Ld. Authorized Representative for the Petitioner Companies present. Mr. Bhagwati Prasad, Assistant Director, Office of the Regional Director present in person.
2. Ld. Authorized Representative of the Regional Director submits that they have perused the submissions made by the Petitioner Companies and they have no objection for approval of the scheme.
3. Heard the learned Authorized Representative for the Petitioner companies as well as representative of the Regional Director and perused the records.
4. **Reserved for orders.**

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**